

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1344
TO BE ANSWERED ON 28.07.2025

Schemes for Afforestation

1344. SHRI BIDYUT BARAN MAHATO:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has implemented/proposes to implement any Scheme for afforestation and forest conservation, such as the National Afforestation Programme (NAP) or CAMPA (Compensatory Afforestation Fund Management and Planning Authority);
- (b) if so, the area of forest land afforested under these Schemes during the last five years, State/UT-wise; and
- (c) the monitoring mechanism in place to ensure transparency and long-term survival of plantations under these Schemes?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

- (a) & (b) The Ministry is implementing several schemes and initiatives to promote afforestation and forest conservation in the country, including Centrally Sponsored Schemes, Central Sector Schemes, CAMPA-funded schemes. The major schemes include the National Mission for a Green India (GIM), one of the eight Missions under the National Action Plan on Climate Change, which aims to protect, restore and enhance India's forest cover and respond to climate change; the Nagar Van Yojana (NVY) for developing forest/green spaces in urban and peri-urban areas; and the School Nursery Yojana (SNY), which engages students in understanding the importance of plants and is implemented in recognized public and private schools. Funds under the Compensatory Afforestation Fund Management and Planning Authority (CAMPA) are utilized to compensate for the loss of forests and ecosystem services due to diversion of forest land for non-forestry purposes, as per the *Van (Sanrakshan Evam Samvardhan) Adhiniyam*, 1980.

The Ministry also promotes mass plantation drives on occasions such as International Day of Forests, World Environment Day, *Van Mahotsav*, Wildlife Week, etc., and raises awareness through campaigns. The '*Ek Ped Maa Ke Naam*' campaign, launched on 5th June 2024, encourages citizens to plant a tree in honour of their mothers and Mother Earth. Forest conservation, protection, and management are primarily the responsibility of State Governments/UT Administrations, under legal frameworks such as the Indian Forest Act, 1927, *Van (Sanrakshan Evam Samvardhan) Adhiniyam*, 1980, and relevant State Acts and Rules. States/UTs take action under these provisions to protect forest and tree resources.

- (c) Monitoring of plantations follows a multi-tiered approach involving both Central and State mechanisms. State Forest Departments conduct annual physical verification and third-party monitoring, and submit *.kml* files and geo-tagged photographs to the Ministry. Corrective maintenance drives are taken up based on survival assessments. The Ministry has also launched the National Afforestation Monitoring System (NAMS) to strengthen centralized, transparent monitoring using geospatial tools. The Forest Survey of India (FSI) under the Ministry undertakes forest resource surveys and assessment of changes in forest cover.

State/UT-wise details of area taken up for plantation under various schemes in the last five years, including on forest land, are provided at **Annexure-I**.

Annexure-1

Annexure referred to in reply of part (a) of the Lok Sabha Unstarred Question No. 1344 regarding 'Schemes for Afforestation' raised by Shri Bidyut Baran Mahato due for reply on 28.07.2025

State/UT- wise details of plantation activities under various schemes in last five years:

S.No.	State/Union Territory	Area (Ha) 2020-21 to 2024-25
1	Andhra Pradesh	586640
2	Arunachal Pradesh	20021
3	Assam	45433
4	Bihar	280421
5	Chhattisgarh	233399
6	Goa	1090
7	Gujarat	1138066
8	Haryana	118312
9	Himachal Pradesh	123637
10	Jharkhand	172387
11	Karnataka	273437
12	Kerala	31087
13	Madhya Pradesh	405541
14	Maharashtra	203814
15	Manipur	29850
16	Meghalaya	4134
17	Mizoram	19856
18	Nagaland	13665
19	Odisha	503574
20	Punjab	119726
21	Rajasthan	378180
22	Sikkim	16347
23	Tamil Nadu	164235
24	Telangana	1550871
25	Tripura	62288
26	Uttarakhand	186084
27	Uttar Pradesh	2349729
28	West Bengal	179647
29	Andaman & Nicobar Islands	15909
30	Chandigarh	322
31	Dadra & Nagar Haveli & Daman & Diu	2874
32	Delhi	30595
33	Jammu and Kashmir	114190
34	Ladakh	334
35	Lakshadweep	42
36	Puducherry	2183
Total		9377919
